Notifications and Orders

(138) Directions regarding construction of Institutional Buildings - In exercise of the powers confined under section 4 of the Capita: of Punjab (Development and Regulation) Act, 1952. I, Sanjay Kumar, I.A.S., Chief Administrator, Union Territory, Chandigarh issue following order regarding construction of institutional buildings in the Union Territory of Chandigarh, namely:

The height of boundary wall along with gate posts of Institutional Buildings will be up to 3—8-1/2" (brick masonry) and 2'-3" railing thereon to make the total height of Boundary Wall up to 5’—11-1/2" for security reasons.

(Published in Chandigarh Administration Gazette, (Extra), dated 20-8-2009 at page 1519)